

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3659
ANSWERED ON:15.12.2014
MERGING OF WELFARE SCHEMES
Patel Shri Devji Mansingram

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any proposal to merge three schemes namely RSBY, Aam Admi Bima Yojana and Indira Gandhi Old age pension scheme being run for the workers of unorganised sector and to provide the benefit of the schemes through single smart card to workers;
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide minimum Rs. 15,000/- month as wage pension of Rs. 3,000/- month to all workers of unorganised sector to provide them social security cover; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) & (b): Yes, Madam. A pilot project for Convergence in implementation of Major Social Security Schemes namely Rashtriya Swasthya Bima Yojana (RSBY), Aam Aadmi Bima Yojana (AABY) and Indira Gandhi National Old Age Pension Scheme (IGNOAPS) for Unorganized Workers on a Single Platform is initiated by the Government. This pilot project will be implemented in the 20 selected districts. The objective of these pilots is to ensure that unorganised workers should have easy access to social security schemes including registration, support for services, claiming benefits and grievance redressal through a Single Point of Contact set up at center near their place of residence. The data for these schemes will be entered in the Single Smart Card which will be proof of eligibility for the schemes.

(c) & (d): At present there is no such proposal to provide any minimum wage pension to all the workers of unorganised sector.